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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
DY No.2486/BB/20 18	For orders	Sec 252	M/s Rathna Multi Films Pvt Ltd	Heeravath i PCS	ROC	

SL. NAME (IN CAPITAL) REPRESENTATION TO WHOM SIGNATURE
NO. & PHONE NUMBER

PETITIONER/s:


Heeravathi
PCS. 14/9/18

RESPONDENT/s:

ORDER

Heard Ms.Heeravathi, learned PCS for the Petitioner. Learned PCS submit that she has filed IA seeking condonation of delay . Post the case on 03.10.2018.


Member(T)

Prema Murray - Steno


Member (J)